NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 05/(MAH)/2016 Interlocutory Application No.: 87/2016 CA No. 104/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES:

M/s. Valecha Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

G. S. Raychewdhuny Lawyer Blanch Popular Relations

Jeetendra R. Danyam Self Republicant

Wy H. Modi Carray Hopoda

Seculary

Order

<u>IP No. 87/2016 & CA. No.104/2016/74(2)/CLB/MB/MAH/2016 in CP No.05/74(2)/NCLT/MB/MAH/2016</u>

At request list this matter for hearing on 15.11.2016

sd/-B.S.V. PRAKASHKÚMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)